

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.20
C.P. No.39/BB/2021

IN THE MATTER OF:

Mr. Srinivasa Avuthu Reddy ... Petitioner
Vs.
M/s. Lydor Software Innovation Pvt. Ltd. ... Respondent

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 27.06.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Keerthana B.P
For the R-1 to R-4 & R-7 : Shri Krishna Mohan

ORDER

1. Heard the Ld. Counsels for the Petitioner and the Respondents No.1 to 4 and 7.
2. List the case for final hearing on **11.07.2024** high on Board.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)